

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.337**

TO BE ANSWERED ON THE 01ST DECEMBER, 2015/ AGRAHAYANA 10, 1937 (Saka)

CRIME AGAINST NRI

†337. SHRI TAMRADHWAJ SAHU:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether crimes against the Non Resident Indians are on the rise in the country;**
- (b) if so, the total number of such cases reported during each of the last three years and the current year, State/UT-wise and crime-wise including murder and injury; and**
- (c) whether the Government has taken any corrective steps in this regard and if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)**

(a) to (c) : National Crime Records Bureau (NCRB) has started collecting data on crime against foreigners (including non-resident Indian) since 2014. A total number of 486 cases were registered against foreigners during 2014 and the State/UT wise and crime head wise cases registered against foreigners during the year 2014 is enclosed at Annexure. The data on non-residents of India is not maintained separately. Further, 'Police' and 'Public Order' are State subjects under the seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/ UT Administrations to give more focused attention towards improving the administration of criminal justice system and taking such measures as are necessary for prevention and control of crime within their respective jurisdictions. The Ministry of Home Affairs has been advising the States/UTs from time to time to take immediate measures to ensure safety and security of the citizens and also for elimination of all forms of crimes, which is also available in the Ministry's website mha.nic.in/.

Cases reported during the year Under Various CrimeHeads for Crimes against Foreigners During 2014

SL	State/UT	Total Crimes Committed against Tourist Foreigners	Murder	Attempt to commit Murder	Culpable Homicide not amounting to Murder	Attempt to commit Culpable Homicide	Rape	Attempt to commit Rape	Assault on women with intent to outrage her Modesty	Insult to the Modesty of Women	Kidnapping & Abduction	Dacoity
		1	1.1	1.2	1.3	1.4	1.5	1.6	1.7	1.8	1.9	1.10
1	Andhra Pradesh	2	1	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	13	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0
6	Goa	66	1	0	1	0	2	0	4	1	1	0
7	Gujarat	3	0	0	0	0	0	0	0	0	0	0
8	Haryana	6	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	2	0	0	0	0	0	1	0	0	0	0
10	Jammu & Kashmir	1	0	0	0	0	0	0	1	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	11	1	2	0	0	3	0	2	0	0	0
13	Kerala	7	0	0	0	0	0	0	4	0	0	0
14	Madhya Pradesh	2	0	0	0	0	0	0	0	0	0	0
15	Maharashtra	25	0	0	0	0	0	0	2	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	1	1	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0	0
21	Punjab	3	0	0	0	0	0	0	0	0	0	0
22	Rajasthan	31	0	0	0	0	2	0	3	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	2	0	0	0	0	2	0	0	0	0	0
25	Telangana	2	0	0	0	0	0	0	2	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	64	0	0	0	0	0	0	6	0	0	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	4	0	0	0	0	2	0	0	0	0	0
	TOTAL STATE(S)	245	4	2	1	0	11	1	24	1	1	0
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	2	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	135	0	0	0	0	6	0	9	2	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	2	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	139	0	0	0	0	6	0	9	2	0	0
	TOTAL (ALL INDIA)	384	4	2	1	0	17	1	33	3	1	0

Case reported during the year Under Various Crime Heads for Crimes against Foreigners During 2014

SL	State/UT	Robbery	Grievous Hurt	Extortion	Cheating	Theft	Forgery	Importation of Girls from Foreign Country	Disclosure of Identity of Victims	Human Trafficking	Other IPC	Immoral Traffic (Prevention) Act, 1956	Indecent Representation of Women (Prohibition) Act, 1986	Other SLL	Total Crimes Committed against Tourist Foreigners
		1.11	1.12	1.13	1.14	1.15	1.16	1.17	1.18	1.19	1.20	1.21	1.22	1.23	3
1	Andhra Pradesh	0	0	0	1	0	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	12	0	0	0	0	1	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0	7
6	Goa	0	1	0	3	36	0	0	0	0	16	0	0	0	1
7	Gujarat	1	0	0	0	2	0	0	0	0	0	0	0	0	3
8	Haryana	0	0	0	0	5	0	0	0	0	1	0	0	0	0
9	Himachal Pradesh	0	0	0	0	1	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	3
12	Karnataka	2	0	0	0	1	0	0	0	0	0	0	0	0	1
13	Kerala	0	0	0	0	1	0	0	0	0	2	0	0	0	0
14	Madhya Pradesh	1	0	0	0	1	0	0	0	0	0	0	0	0	3
15	Maharashtra	4	0	0	2	15	0	0	0	0	2	0	0	0	4
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	1
20	Odisha	0	0	0	0	0	0	0	0	0	0	0	0	0	1
21	Punjab	0	0	0	1	1	0	0	0	0	1	0	0	0	5
22	Rajasthan	2	0	0	0	20	3	0	0	0	1	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	5
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	2
27	Uttar Pradesh	8	0	0	0	29	0	0	0	0	1	0	0	20	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	2
29	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0	2	6
	TOTAL STATE(S)	18	1	0	7	124	3	0	0	0	25	0	0	22	8
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	2	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	3	0	0	9	97	3	0	0	0	2	0	0	4	29
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	1	0	0	0	0	0	1	0	0	0	5
	TOTAL UT(S)	3	0	0	10	99	3	0	0	0	3	0	0	4	34
	TOTAL (ALL INDIA)	21	1	0	17	223	6	0	0	0	28	0	0	26	102
Source: Crime in India															

Cases reported during the year Under Various Crime Heads for Crimes against Foreigners During 2014

SL	State/UT	Murder	Attempt to commit Murder	Culpable Homicide not amounting to Murder	Attempt to commit Culpable Homicide	Rape	Attempt to commit Rape	Assault on women with intent to outrage her Modesty	Insult to the Modesty of Women	Kidnapping & Abduction	Dacoity	Robbery	Grievous Hurt	Extortion
		2.1	2.2	2.3	2.4	2.5	2.6	2.7	2.8	2.9	2.10	2.11	2.12	2.13
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	1	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	0	0	1	0	0
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	0	0	0	0	0	0	0	0	0	0	0	0	0
13	Kerala	0	0	0	0	0	0	0	0	0	0	0	0	0
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0
15	Maharashtra	1	0	0	0	0	0	4	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	1	0	0	0	0	0	0	0	0	0	0
21	Punjab	0	0	0	0	1	0	0	0	0	0	0	0	0
22	Rajasthan	0	0	0	0	2	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0
25	Telangana	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL STATE(S)	1	0	1	0	3	0	5	0	0	0	1	0	0
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	2	0	0	2	0	1	0	2	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	0	2	0	0	2	0	1	0	2	0	0	0	0
	TOTAL (ALL INDIA)	1	2	1	0	5	0	6	0	2	0	1	0	0
Source: Crime in India														

Cases reported during the year Under Various Crime Heads for Crimes against Foreigners During 2014

SL	State/UT	Cheating 2.14	Theft 2.15	Forgery 2.16	Importation of Girls from Foreign Country 2.17	Disclosure of Identity of Victims 2.18	Human Trafficking 2.19	Other IPC 2.2	Immoral Traffic (Prevention) Act, 1956 2.21	Indecent Representation of Women (Prohibition) Act, 1986 2.22	Other SLL 2.23	Total Crimes against Foreigners (column 1+2) 3
1	Andhra Pradesh	0	3	0	0	0	0	0	0	0	0	5
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	13
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0	0
6	Goa	2	2	0	0	0	0	1	1	0	0	73
7	Gujarat	0	0	0	0	0	0	0	0	0	0	4
8	Haryana	0	0	0	0	0	0	3	0	0	0	9
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	2
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	1
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0
12	Karnataka	0	0	0	0	0	0	2	0	0	1	14
13	Kerala	0	1	0	0	0	0	0	0	0	0	8
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0	2
15	Maharashtra	1	7	15	0	0	1	3	0	0	2	59
16	Manipur	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	1
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0	1
21	Punjab	0	0	0	0	0	0	0	0	0	0	4
22	Rajasthan	0	2	0	0	0	0	1	0	0	0	36
23	Sikkim	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	1	0	0	0	0	3	0	0	1	7
25	Telangana	0	0	0	0	0	0	0	0	0	0	2
26	Tripura	0	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	0	2	0	0	0	0	0	0	0	0	66
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0
29	West Bengal	0	0	0	0	0	0	0	0	0	2	6
	TOTAL STATE(S)	3	18	15	0	0	1	13	1	0	6	313
30	A & N Islands	0	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	2
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	0	19	0	0	0	0	1	0	0	2	164
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	2	0	0	0	0	0	3	0	0	0	7
	TOTAL UT(S)	2	19	0	0	0	0	4	0	0	2	173
	TOTAL (ALL INDIA)	5	37	15	0	0	1	17	1	0	8	486
